

**DIVISION BENCH O-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

IA/156(KB)2021  
In  
C.P. (IB)/70(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> August, 2021,  
10:30 A.M**

Name of the Company	STATE BANK OF INDIA Vs. NETWORK INDUSTRIES LTD		
Under Section	Sec 60(5)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

**Mr. Ritobroto Mitra, Advocate** | **For Ex-director**  
**Ms. Jayati Chowdhury, Advocate** |  
  
**Ms. Nandini Mitra, Advocate** | **For the added party**  
**Ms. Ranjana Seal, Advocate** |  
  
**Mr. Shaunak Mitra, Advocate** | **For the applicant**  
  
**Mr. Rahul Auddy, Advocate** | **For the monitoring committee**

**ORDER**

Ld. Counsel for Ex-director present. Ld. Counsel for the added party present. Ld. Counsel for the applicant present. Ld. Counsel for the monitoring committee present.

At the request of the Ld. Counsel appearing on behalf of the monitoring committee, list this matter **on 11/08/2021.**

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**